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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT:

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER :

TCP/219/2016

NAME OF THE PETITIONER(S) :

Palanisamy & 10 others

NAME OF THE RESPONDENT(S) :

M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION :

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S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K. RAMASAMY &
G. V. MOHAN KUMAR

Counsel for Respondents
1-5

2. K. Gowtham Kumar

Counsel for Petitioners K L & K

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. He has already filed an application for placing additional documents on record, the copy of which is served on the other side. Shri G V Mohan Kumar, counsel for Respondents present and prayed time for filing counter to the application filed by the counsel for petitioner. At request, time is enlarged. Put up on **02.03.2017 at 10.30**

A.M.

Ch. Md. Sharief Tariq
Member (Judicial)